

**STATEMENT**

Number of dowry death cases registered during 1988 to 1990.

Sl. No.	State/UT	1988	1989	1990
(1)	(2)	(3)	(4)	(5)
<b>STATES:</b>				
1.	Andhra Pradesh	99	320	344
2.	Arunachal Pradesh	1	—	—
3.	Assam	2	18	24
4.	Bihar	NA	228	243
5.	Goa	—	—	—
6.	Gujarat	32	51	125
7.	Haryana	93	151	126
8.	Himachal Pradesh	7	18	21
9.	Jammu & Kashmir	4	7	8
10.	Karnataka	179	175	216
11.	Kerala	6	16	11
12.	Madhya Pradesh	192	282	397
13.	Maharashtra	294	690	858
14.	Manipur	—	—	1
15.	Meghalaya	—	—	—
16.	Mizoram	—	—	—
17.	Nagaland	—	—	—
18.	Orissa	23	42	64
19.	Punjab	50	78	103
20.	Rajasthan	107	130	166
21.	Sikkim	—	—	—
22.	Tamil Nadu	75	122	86
23.	Tripura	7	9	5
24.	Uttar Pradesh	777	1364	1516
25.	West Bengal	155	402	420
<b>UNION TERRITORIES:</b>				
26.	A & N Islands	—	—	—
27.	Chandigarh	2	1	—
28.	D & N Haveli	1	—	—
29.	Daman & Diu	—	—	—
30.	Delhi	103	109	102
31.	Lakshadweep	—	—	—
32.	Pondicherry	—	2	—

Note: 1. Figures are based on monthly crime statistics and may be treated as provisional.  
2. NA stands for 'Not Available'.

**Measures to tone up Delhi Police**

4040. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Police has not been able to apprehend the culprits responsible for Okhla Bank robbery and attack on the life of Director General, Doordarshan despite broad claims and bandobast; and

(b) if so, the measures taken to tone up the working and functioning of the Delhi Police and to restore confidence amongst the Delhites?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY

AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Despite all endeavours, the police have not been able to apprehend the culprits responsible for Okhla Bank robbery and attack on the life of Director General, Doordarshan.

(b) The measures taken to tone up the functioning of the Delhi Police include covering of all vulnerable banks by mobile/foot patrolling and pickets including Police Control Room Vans; close rapport of the police with bank managers; checking of the bank guards and the alarm system; stationing of Police Control Room Vans at strategic points; increased surveillance; coordination meetings with the officials of the neighbouring States; externment proceedings against the known criminals; etc.

**Construction of Buildings for Telegraph Office**

4041. SHRIMATI SUSEELA GOPALAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to construct new buildings for Central Telegraph Office, New Delhi and Telegraph Office, Calcutta;

(b) if so, the present stage of the projects, separately; and

(c) the time by which the work is likely to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU):

(a) There is a proposal to construct a new Central Telegraph Office building at New Delhi. There is no such proposal for Calcutta.

(b) (i) New Delhi Central Telegraph Office: Preparation of drawings completed. Approval of Delhi Urban Arts Commission is awaited.

(ii) Calcutta Central Telegraph Office: Not applicable.

(c) (i) New Delhi Central Telegraph Office: It is observed that encroachment has been made by some J.J. Dwellers on this land proposed to be utilised for con-

struction of building. DDA (Slum Wing) has been approached for getting eviction of encroachment. Construction of building will take three years after eviction.

(II) Calcutta Central Telegraph Office: Not applicable.

#### **Pension to Extra Departmental Employees**

4042. SHRIMATI SUSEELA GOPALAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government are considering any proposal to grant pension to the Extra Departmental employees as is being given to the agricultural workers, old aged and other weaker sections in the different States like Kerala;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) No, Sir.

(b) Does not arise.

(c) Under the orders in force at present, pension is payable only to regular full time Government employees subject to the fulfilment of the conditions laid down by the Central Government in this regard from time to time. The Extra Departmental Agents, being part time employees, are not eligible for payment of pension under the existing rules of the Government.

#### **Pazhassi Irrigation Project**

4043. SHRI M. RAMANNA RAI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the present position of the Pazhassi Irrigation Project in Kerala;

(b) the original estimated cost and the irrigation potential of the project; and

(c) the expenditure incurred thereon so far and the time by which it is likely to be completed?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (c). The details of Pazhassi Irrigation Project of Kerala are given in the attached statement.

#### **STATEMENT**

Pazhassi Irrigation Project in Kerala envisaging construction of a barrage across river Valapattanam was given clearance by the Planning Commission in 1964 for an estimated cost of Rs. 4.42 crores to irrigated 32,400 hectares annually with Culturable Command Area of 22,256 hectares. The first revised estimate for Rs. 14.82 crores and second revised estimate for Rs. 42 crores envisaging no change in scope of the project were also accepted by the Planning Commission in 1975 and 1981 respectively. According to the latest information received from the State Government in June, 1991, the Culturable Command Area and irrigation potential of the project stands revised as 11,530 and 23,050 hectares respectively. The potential created and utilized upto end of 7th Plan has been reported to be 11,460 hectares.

Latest estimated cost of the project as indicated by the State Government in the Annual Plan document is Rs. 81.12 crores. An expenditure of Rs. 71.12 crores has been incurred upto March, 1990 and anticipated expenditure for 1990-91 is Rs. 2 crores. Outlay recommended for 1991-92 by the State Government is Rs. 3.40 crores. The State Government has programmed to complete the Project in 1992-93.

#### **Police of Commissioner system in Delhi**

4044. SHRI MADAN LAL KHURANA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to scrap the Police Commissioner system in Delhi;

(b) if so, the details thereof;

(c) whether any complaint has been received against the functioning of the Police Commissioner system in Delhi; and

(d) if so, the details thereof and the action being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI M. M. JACOB): (a) and (b) No